

File No. 12013/02/2017-QA

Food Safety and Standards Authority of India

(A statutory Authority established under the Food Safety and Standards Act, 2006)

(Quality Assurance Division)

FDA Bhawan, Kotla Road, New Delhi - 110002

Dated, the 28th December, 2017

**Expression of Interest (EOI) from Food Testing Laboratories/Institutions/
Organizations for declaration as National Reference Laboratory: CORRIGENDUM**

Further to this office EOI (06/2017-18) from Food Testing Laboratories/Institutions/
Organizations for declaration as National Reference Laboratory dated 08.11.2017.

2. The following amendments are made in the bid EOI:

(a) Last date and time for Receipt of EOI: 15th January, 2018 at 1700 hrs

(b) Further, clause 6.2 of EOI Document may be read as:

“Duly filled EOI applications should accompany with a processing fee of Rs. 5000/- by Demand Draft/Pay Order payable at New Delhi in favour of “**Senior Accounts Officer, Food Safety and Standards Authority of India**”. The payment can also be made through online mode, in the account mentioned below:

Name: **Senior Accounts Officer, FSSAI, New Delhi**

Bank: **Bank of Baroda, Nirman Bhawan**

Account No: **26030100008653**

IFSC Code: **BARBON1RDEL**



(Zero)

(Nilesch Kumar Ojha.)

Assistant Director (QA)

Ph: 011-23237417